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Title:Regarding implementation of MGNREGS in Odisha- - Laid

SHRI BHARTRUHARI MAHTAB (CUTTACK): Due to inadequate and untimely release of funds by the Government, there is serious dislocation in the implementation of MGNREGS in Odisha. The minimum wage rate notified by Government of Odisha is Rs.280 + Rs.6.30 + Rs.11.70 VDA = Rs.298.00. Thus, the minimum wages paid to the unskilled workers in the state is Rs.98.30 higher than that of the notified wages paid to the unskilled labourers under MGNREGS i.e. Rs. 188/per day.

Due to lower wage rate, workers are not willing to work under MGNREGS. I would urge upon the Government to enhance MGNREGS notified wage rate to Rs.286.30 which would be commensurate with the Government of Odisha. This request from the State Government has been submitted to the Union Government since last October 23.10.2018 to be specific, but no action has been taken as yet. I draw the attention of the Government for urgent and immediate action.

